

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-306(ND)/2018

IN THE MATTER OF:

M/s Hitachi India Pvt. Ltd.

vs

M/s Prime Infraprark Pvt. Ltd.

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

.....PETITIONER

.... RESPONDENT

Order delivered on 04.06.2018

For the Operational Debtor
For the Operational Creditor
For the Income Tax

: Mr. Tushar Parshar, Adv.
: Mr. N. Swaminathan, Adv.
:

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up today.

Post the matter on 19.07.2018.

- Sd -

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
04.06.2018

- Sd -

(R. VARADHARAJAN)
MEMBER (JUDICIAL)